

Annexure - 6

Name of the Corporate Debtor: Neo Capricorn Plaza Private Limited. (CIN U55102MH2004PTC187649)

Date of Commencement of CIRP: 09/01/2024, List of Creditors as on: 21/05/2024

Operational creditors (Employees)

| Sl.No. | Name of the Employees | Details of Claim Received | | Details of Claim Admitted | | | Amount of Contingent Claims | Amount of any mutual dues that may set off | Amount of Claim Not Admitted | Amount of Claims under Verification |
|--------|-----------------------|---------------------------|---------------------------|---------------------------|---------------------|------------------------|-----------------------------|--|------------------------------|-------------------------------------|
| | | Date of claim Received | Amount of claims received | Amount of claims admitted | Nature of Claim | Whether related party? | | | | |
| 1 | Tarun Kumar Singh | 23-03-2024 | 4,72,598 | 3,72,178 | F&F | NO | - | - | 1,00,420.00 | - |
| 2 | Gaurav Sharma | 04-04-2024 | 1,19,275 | 1,19,275 | F&F | NO | - | - | - | - |
| 3 | Sayali Sunil Ingale | 09-04-2024 | 12,474 | 12,474 | F&F | NO | - | - | - | - |
| 4 | Mohammed Sarfaraj | 09-04-2024 | 64,087 | - | Pending Bonus | NO | - | - | 64,087.00 | - |
| 5 | Sheetal Kapure | 09-04-2024 | 16,782 | 16,782 | F&F | NO | - | - | - | - |
| 6 | Sukanta Pramanik | 08-04-2024 | 14,451 | 14,451 | Pending Bonus | NO | - | - | - | - |
| 7 | Rahul Subhash Shelke | 07-04-2024 | 40,000 | 10,539 | F&F | NO | - | - | 29,461.00 | - |
| 8 | Ankita Thakur | 09-04-2024 | 27,610 | 27,610 | F&F | NO | - | - | - | - |
| 9 | SUKHENDU SAHOO | 15-04-2024 | 10,048 | 10,048 | F&F | NO | - | - | - | - |
| 10 | MANJUR ALAM | 15-04-2024 | 42,220 | 42,220 | F&F | NO | - | - | - | - |
| 11 | Hemlata Mishra | 09-04-2024 | 1,20,000 | 50,921 | Pending Bonus & F&F | NO | - | - | 69,079.00 | - |
| 12 | Suryam Ranjan | 10-04-2024 | 15,145 | 15,145 | F&F | NO | - | - | - | - |
| 13 | Anand Prakash | 23-04-2024 | 21,422 | 21,422 | F&F | NO | - | - | - | - |
| | TOTAL | | 9,76,112 | 7,13,065 | | | | | 2,63,047.00 | |

General Notes:

- 1 Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.
- 2 In absence of any specific terms for interest payment to the employees, amount claimed as interest on delayed payment of dues are not admitted.